

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 765
TO BE ANSWERED ON DECEMBER 02, 2021**

GREEN BUILDING CONCEPT

No. 765. SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any proposal to develop green building concept in order to reduce overuse of resources;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government to bring better technological expertise as well as green architecture in order to develop green buildings across the country?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs has formulated Model Building Bye Laws (MBBL)- 2016, which has the chapter on 'Green Building and Sustainability Provisions'. Further, Ministry has amended the Model Building Bye Laws (MBBL)- 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI)- 2014 guidelines for incorporating the provisions of India Cooling Action Plan (ICAP) which advocated the reduced dependence on conventional sources of energy for cooling purpose.

Under ICAP, Ministry has also issued pictorial advisory to the all the States/ Union Territories (UTs), Schools of Planning and Architecture (SPAs) and other stakeholders engaged in building construction activities on some of the technological solutions adopted on ground by different organizations.
